

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.3184
ANSWERED ON 04.08.2022**

POLLUTION GENERATED BY COAL BASED POWER PLANTS

3184. SHRI NIHAL CHAND:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has conducted any study or survey to evaluate the pollution generated by the coal-based power plants in the country;**
- (b) if so, the details thereof;**
- (c) the comprehensive and effective steps taken by the Government to stop the said pollution; and**
- (d) the other comprehensive steps taken by the Government to reduce or end the dependency of power plants on coal in the future?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : The Coal based Thermal Power Plants (TPPs) are required to ensure compliance of the emission norms, as notified by Ministry of Environment, Forest & Climate Change (MoEF&CC) and directions given by the Central Pollution Control Board (CPCB), from time to time. MoEF&CC vide Notification dated 31.03.2021 has stipulated timelines for compliance to emission norms by TPPs. Compliance with these norms is regularly monitored by the CPCB and State agencies.

The TPPs are adopting supercritical and ultra-supercritical technologies in order to improve efficiency, thereby reducing coal consumption and emissions.

Further, the Government of India has set a target to achieve 500 GW of cumulative installed electricity capacity from non-fossil sources by 2030.
